

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

2. TCP 26/2014

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2021**

NAME OF THE PARTIES: - Mr. Shridhar Vasudeo Bedekar & Ors.
V/s
V. P. Bedekar & Sons Pvt. Ltd. & Ors.

Section 241-242 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). Ld. PCS Ms. Anagha Anasingaraju appeared for the Petitioners and Ld. Counsel Mr. Sameer Pandit appeared for the Respondents. The bench has passed an interim order dated 26th March 2021 and the main CP should be heard, at request of the Counsels **list the matter on 6th May 2021.**

Sd/-
RAVIKUMAR DURAISAMY
Member (Technical)

Dated this the 12th day of April 2021
ANKIT

Sd/-
H.P. CHATURVEDI
Member (Judicial)